

FORM G
INVITATION FOR EXPRESSION OF INTEREST FOR
ASTRON PAPER AND BOARD MILL LIMITED
AT AHMEDABAD, GUJARAT

(Under sub-regulation (1) of regulation 36A of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

SL.	RELEVANT PARTICULARS	
1	Name of the corporate debtor along with PAN & CIN	ASTRON PAPER & BOARD MILL LIMITED Pan No.: AAJCA0517E CIN No.: L21090GJ2010PLC063428
2	Address of the registered office	407, Satyamev Eminence, Beside Saptak Bungalows, Science City Road, Sola, Ahmedabad - 380060, Old Reg Office :D-702, 7th Floor, Ganesh Meridian, Opp. Gujarat High Court, S.G. Highway, Ahmedabad – 380060, Gujarat.
3	URL of website	www.astronpaper.com
4	Details of place where majority of fixed assets are located	Factory Units Halwad and Bhuj and offices at Ahmedabad
5	Installed capacity of main products/ services	500 Tons per day of Recycled Kraft Paper
6	Quantity and value of main products/ services sold in last financial year	29800 Tons of Kraft paper and Rs 95.74 Crs. of finished goods sold during FY 2024-25 280 Tons of Kraft paper and Rs 72.47 Lakhs of finished goods of Kraft paper sold during FY 2025-26
7	Number of employees/ workmen	NIL
8	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Details can be sought by emailing at astroncirp@gmail.com and can be downloaded from astronpaper.com
9	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Details can be sought by emailing at astroncirp@gmail.com
10	Last date for receipt of expression of interest	19.09.2026 (Revised) 25.07.2026 (Original)
11	Date of issue of provisional list of prospective resolution applicants	29.09.2026 (Revised) 04.08.2026 (Original)
12	Last date for submission of objections to provisional list	04.10.2026 (Revised) 09.08.2026 (Original)
13	Date of issue of final list of prospective resolution applicants	14.10.2026 (Revised) 17.08.2026 (Original)
14	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	17.10.2026 (Revised) 18.08.2026 (Original)
15	Last date for submission of resolution plans	16.11.2026 (Revised) 17.09.2026 (Original)
16	Process email id to submit Expression of Interest	astroncirp@gmail.com
17	Details of the corporate debtor's Registration status as MSME.	Nil



Atul Jashwantraai Sheth
Insolvency Professional in the matter of
Astron Paper & Board Mill Limited
IBBI/IPA-001/IP-P02463/2021-22/13854

AFA Valid Upto: 30th June, 2027

AFA No: AA1/13854/02/300627/109007

B-27, Saiyam Apartment, Near Nehru Nagar, Ambawadi, Ahmedabad – 380015

Date: 31.08.2026
Place: Ahmedabad